OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT KARKARDOOMA COURTS: DELHI

ORDER

In super-session of earlier estens, the following Committees at Karkardooms Courts, Delhi are hereby reaned with immediate effect-

SI. No.	Name of the Committee/Branches	Name of Judicial Officers
1	Committee	 The Principal Diarte & Semirea Judge, (BaryOfLairperton 2. The Principal Justice & Session Indge,(Shahdera),Momber 3. The Principal Diarte & Session Judge, (Nech BachMember 4. The Administrative CiVI Judge, Shahdaru/Member 5. The Administrative CiVI Judge, Bash/Member 6. The Administrative CiVI Judge, Bash/Member Serenzy
2		 The Principal Data & Station Jodgs, End/Chaltparent The Principal Data & Stations Jodgs, Chalt/Chaltparent The Transport Data & Stations Jodgs, Olsenh Bac/Okamire The Principal Data & Stations Jodgs, Olsenh Bac/Okamire The DCP, Station Schember The DCP (Statistic) The Administrative CVI Jodgs, Neth Meedbeater The Administrative CVI Jodgs, Neth Meedbeater The Administrative CVI Jodgs, Neth Meedbeater The Jodge Statistics, BathAnton Sciencer, BathMeenber
3	Chamber Allotment Committee	 The Principal District & Statish Zhang, (Barty Chalpyrens) De Principal District & Senton Jeng, Charlbackub/Renber The Principal District & Senton Jeng, Charlb Barty/Marthee The Principal, Statish Teir Association Statistics (Senton Statistics) The Principal, Statistical Teir Association (Senton Statistics) The Association (Senton Statistics) The Association (Cold Jeng, SentoMarabe Sentors) The Advisitionistics The Advisition (Cold Jeng, SentoMarabe Sentors)
4	Residential Complex Maintenance Committee	 Sh. Ameng Ssin, Spi, Jodgs CBI (PC Arty/Rouse Avenue Court Complex/Distingence) Ms. Strabbi Sharma Vots, SCURC (East)Member 3. Sh. Maynak Mittal, ACI-CCI-ARC, Bast/Member Screetary 5. Sh. Panyank Mittal, ACI-CCI-ARC, Bast/Member
5	Baimate Examine & Scruthy Committee	 Sh. Rakesh Kumur Rampuci, ASJ(Spl. FTC), Eak/UTairperson The Administrative Civil Joige, Stabifara/Member The Administrative Civil Joige, North EastMember The Administrative Civil Joige, EastMember Secretary
6	done/progress of the work	 Sh. S.S. Rathi, District Judge, Commercial Court-3, Shishira-A'Chaipenton 2. The Administrative Civil Judge, Neeth EastMember 3. The Administrative Civil Judge, Shashkara/Member 4. The Administrative Civil Judge, EastMember Socretary



No.	in and	/	-2.0
		Committee	Sh. Kishee Komar, ADJ-04, Ess0/Chairperion Sh. Anitabh Rowel, ASI-3, ShihlaraMonbar Jras Administrative Civil Jogg, RahdaraMonber The Administrative Civil Judge, North Ess0/Member S. The Administrative Civil Judge, Ess0Member Secretary
H	19 ⁴⁴ 40 20 ⁸	children of the second s	 Sh. Satvir Singh Lamba, ASI (SC) (POCSO) HasyChalsperson 2. Sh. Aminishi Ravasi, ASI-3, ShabdaraMdamber 3. Ma. Mona?Twili Kerktan, ADI-01, North-EastMember 6. The Administrative Civil Judge, EastMember Scoretary
	9 -	Disaster Management Committee	 Sh. Turun Shinwai, P.O., MACT, Shahdara/Chnipenson Ms. Niii Pintela, ASI (SC) (POCSO), Shahdara/Member The Administrative Civil Jadga, Shahdara/Member The Administrative Civil Jadga, Nordi EastMember The Administrative Civil Jadga, SashMember Secretary
	10		 Sh. Ravinder Singh, ASJ (POCSO), East/Chairperson The Administrative Civil Judge, Shabhara/Member The Administrative Civil Judge, Neuth East/Member The Administrative Civil Judge, EastMember Secretary
	- N	Lock-Up Committee	 Sh. Gujendor Singh Nugar, ASJ (SC-RC)-40, Bast/Chairperson The Chief Monrophilum Magistrate, BashMember The Chief Meurophilum Magistrate, ShahdamMember The Chief Meurophilum Magistrate, North Bast/Member The Administrative Civil Judge, Bast/Member Scottary
1	12	Condemnation Board	 Sh. Satvir Singh Lamba, ASJ (SC) (POCSO) EastChalpereen 2. The Administrative C(VI) Itolgs, StabilizaMember 3. The Administrative C(VI) Itolgs, Yeeh EastManheet 4. The Administrative C(VI) Itolgs, EdituMember Secretary
		De-stress Centre Committee	 Sh. Vinbal Gogre ASJ-02-Special Judge (NDPR) Bast/Chalperson 2. The Administrative Civil Judge, Stahlars/Member 3. The Administrative Civil Judge, North Bast/Member 4. The Administrative Civil Judge, Bast/Member Secretary
	14	Committee dealing, with kiosh/space & extension/renewal of license/cantoen/dispensary	 Sh. Gojender Singh Negar, ASI (SC-RC)-02,East/Chrispeston 2. The Administrative Civil Judge, Stahfarez-Maniber 3. The Administrative Civil Judge, Neuh EastMember 4. The Administrative Civil Judge, EastMember Sectorary
n i lie-	15	Creche Committee	 Ma. Deepon Shima, ASI-04, East/Chiltperson Ma. Nill Franzia, ASI-02 (SC-P(CSD) Shiftsravel Member 3. Ms. Senika, Metropolita Majistanto-40, Fasti/dember 4. The Administrative Civil Jusige, East/Member Secretary
	16	 Committee dealing with the matter pertaining to E-tendering for outsourcing of Private Security Quarks and Sanitation/Housekeeping work. 	 Sh. Hansu Anzur, ASI-OGPOCSOfilast/Member The Administrative Civil Judge, Shahdara/Member The Administrative Civil Judge, North East/Member The Administrative Civil Judge, East/Member Secretary
	11 ¹⁵ 00 01	7. Study Circle	1. The Administrative Civil Judge, Shahdara/Member 3. The Administrative Civil Judge, North Bast/Member 4. The Administrative Civil Judge, East/Member Secretary

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is's in 1. Sh. Rakesh Kurner Rampuri, ASJ(SpI.FTC), Esst/Chairperson Refreshment/Lunch Committee 2. The Chief Metropolitan Magistrate, East/Member 3. The Chief Metropolitan Magistrate, Shahdara/Member 4. The Chief Metropolitan Magistrate, North-BaveMember 5. The Administrative Civil Judge, Shahdara/Member 6. The Administrative Civil Judge, North East/Member 100 7. The Administrative Civil Judge, East/Member Secretary Nete: The ACI-cum-CCI-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the 100 AU-COMPACT, Sante to us Matthere societary of the Communities in which the is one of the momente and affer documentation that the mode in his none on drotter as inflations of used on the distribution of Committee and under his distribution of Committee and under his distribution of Committee. The Membel Society shall further address all the communications to the Datawale Society Society Figure 2. Society and the society of the soc (Sanjay Garg-I) Principal District & Sessions Judge: East District Karkerdooma Courts, Delhi Dures 27/02/2023 No. 1644-52 Pr. D&SI(East)/KKD/Delhi Copy forwarded for information & necessary action to-The Registrar General, Hon'ble High Court of Delhi, New Delhi. 2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi The Principal District & Sessions Judge, Shabdara, Karkardooma Courts, Dulhi. 4. The Principal District & Sessions Judge, Neeth East, Karkardoems Courts, Delhi. 5. Concerned Judicial Officers, Karkardooma Courts, Delhi. Converted Journal Onices, Extransional Concest Denia.
 The Administrative Officer (Judi, Macharge all the Branches, Karkardooma Coarts, D "The Website Committee, The Heard Coarts/Kackaedooma Coarts, Delhi." Jun 12) 8, For uploading on LAYERS. 9. PS to the undersigned. Principal District & Sessions Judge: East District Karkardooma Courts, Delhi

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